

the case of Press releases issued during late evenings and holidays. The Hindi versions of such Press releases are ordinarily issued on the following working days.

[English]

**Burning down of Central Government Installations by Naxalites in Andhra Pradesh**

1627. SHRIDATTATRAYABANDARU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a number of Central Government Installations like the Telephone Exchanges, post Offices and Railway Stations were burnt down by the Naxalites in Andhra Pradesh;

(b) if so, the number of such incidents during the last three years;

(c) the quantum of loss to the public property; and

(d) the action taken by the Union Government to prevent recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). Information is being collected and will be laid on the table of the House.

(d) 'Public Order' being a State subject it is for the State Govts. to devise various methods and take concrete steps to improve law and order. However, the Central Government is extending all possible assistance to the State Governments as and when required. Further, in regard to the Naxalite affected contiguous areas of Andhra Pradesh, Maharashtra, Orissa & Mathya

Pradesh, the Central Government has taken steps to improve inter-state coordination of the counter Naxalite measures.

**Thermal Power Station in Andhra Pradesh**

1628. SHRI RAMA KRISHNA KONATHALA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to set up coal based Thermal Power Station at Visakhapatnam in Andhra Pradesh;

(b) if so, the estimated cost of the project and the steps taken so far in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The Andhra Pradesh State Electricity Board (APSEB) has proposed to set up a coal-based Thermal Power Station (2X500 MW) at Vishakhapatnam at an estimated cost of Rs. 1560.28 Crores. The Project has been techno-economically appraised by the Central Electricity Authority. The APSEB have yet to obtain confirmation of the Central Water Commission in regard to availability of water.

**List of Producers Advertised by Doordarshan**

1629. DR. A.K. PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan has advertised a list of producers whose serials/programmes have been accepted and approved by it so that the commercial sponsors could approach these film makers; and

(b) if so, whether Government would ensure that such a list is published periodically?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJA VYAS):  
(a) No, Sir.

(b) Does not arise.

#### **Supergrid of NTPC at Bihar**

1630. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the supergrid of NTPC at Biharsharif in Nalanda District of Bihar is functioning; and

(b) if not, the reasons therefor and the action proposed to be taken by the Government to regularise the functioning of supergrid of NTPC at Biharsharif?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). Yes, Sir. The transmission system of NTPC at Biharsharif in Nalanda District of Bihar has become functional from September, 1991. Bihar State Electricity Board (BSEB) have already 220/132 kv sub-station at Biharsharif for availing power supplied by NTPC.

#### **Electronic Mail Facility by Videsh Sanchar Nigam Ltd.**

1631. SHRI CHETAN P.S. CHAUHAN:  
SHRI RAMESH CHAND TOMAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Videsh Sanchar Nigam Limited has introduced an advanced electronic mail facility;

(b) if so, the details thereof;

(c) the names of the cities in the country where this facility has been introduced;

(d) whether the Government propose to provide this facility in all the State capitals;

(e) if so, by when; and

(f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Yes, Sir. The Videsh Sanchar Nigam Limited (VSNL) has introduced international electronic mail service with effect from 2nd October 1991. This service is presently available for United Kingdom, United States of America and Australia through VSNL's Gateway Packet Switch Exchange located at Bombay. The service is available for receiving and transmitting messages from subscribers connected to this service to the subscribers connected to similar systems in UK, USA and Australia.

(c) to (f). This facility is available through Packet Assembler and Disassemblers (PADs) located at Ahmedabad, Bangalore, Bhubaneswar, Calcutta, Delhi, Hyderabad, Madras, Pune and Trivandrum. It is also accessible from domestic data network called 'I-NET', Remote Area Business Message Network (RABMN), Computer Maintenance Corporation's INDO-NET as well as National Informatics network called NIC-NET. This facility can also be accessed by subscribers in all places in India where STD service is available by dialing to the nearest PAD. This facility is already available in all State capitals.